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Title: Need to release the grants for the proposals submitted by Government of Karnataka under Rajiv Gandhi National Drinking Water Mission-laid.

MR. SPEAKER: Matters under Rule 377 may be treated as laid on the Table of the House.

SHRI IQBAL AHMED SARADGI (GULBARGA): The Government of Karnataka have submitted the following two important proposals under Rajiv Gandhi National Drinking Water Mission to the Rural Development Ministry:-

(i) Release of grants amounting to Rs. 2700 Lakhs for 15 schemes in 7 districts submitted on 25.04.2007 to tackle water quality problem. It is necessary to commission the approved on-going schemes within the approved/revised cost, to avoid probable escalation in the estimated amount.

(ii) Release of 2nd instalment of ARWSP funds amounting to Rs. 12286 Lakhs for all 27 districts, with a request to release the allocated grants together with the additional grants of Rs. 50 crore to achieve the target set under Bharat Nirman Programme.

As these proposals are very important, I request the Centre to kindly consider releasing the grants early.

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\* Treated as laid on the Table.